N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and parties appearing in person that **Smt. Prerna P. Sawant,** Section Officer is hereby nominated and appointed as **Principal Vacation/Holiday Court Sheristedar** for attending urgent Civil and Criminal work on the Appellate Side on all declared holidays for the period commencing from 01st January, 2026 to 31st March, 2026 or until further orders.

The residential address and contact number of **Smt. Prerna P. Sawant,** is as under :-

Smt. Prerna P. Sawant,
R/o. :- B-310, Sanyukta Ekjut C.H.S.,
Opp. Wadala Fish Market,
Bhairamdev Marg Road, Wadala,
Mumbai – 400 031.

Mobile No. :- 8104123283

Smt. Kalyani Nitin Chavan, Section Officer, is hereby nominated and appointed as alternative Vacation/Holiday Court Sheristedar as and when **Smt. Prerna P. Sawant** is not available for attending the urgent Civil and Criminal work on Appellate Side on all declared holidays for the period commencing from 01st January, 2026 to 31st March, 2026 or until further orders.

..2/-

The residential address and contact number of **Smt. Kalyani Nitin Chavan,** is as under :-

Smt. Kalyani Nitin Chavan,
R/o. :- Room No. 115, Triveni Sadan No. 2,
Mahadev Palav Marg, Curry Road (East),
Mumbai – 400 012.

Mobile No. : 9082328829

High Court, Appellate Side } BY ORDER
}
}
} Sd/-
Bombay, 03rd January, 2026 } (S. R. Agrawal)
Registrar (Judicial-II)